

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP(CAA) NO.09/Chd/Hry/2017**

Sections 230 read with Section 232 and other applicable  
provisions of the Companies Act, 2013

**AND**

In the matter of:

Scheme of Arrangement between:

Quatro Global Services Private Ltd. & Ors.

...Applicant-companies

Present: Mr. Atul V. Sood, Advocates for petitioner-companies.

Mr.D K Singh, Official Liquidator, Chandigarh on behalf of the  
Regional Director, Northern Region, New Delhi also.

On request, adjourned for arguments to 21.09.2017.



(Justice R.P. Nagrath)  
Member(Judicial)

✓ August 30, 2017  
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